Charperson (Officiating)



No. DJA Trg. CJMs. ACJMs & JMFCs 1946 2025/2159

2013 May, 2025

2 2 MAY 7375

डायरी संख्य

1. The Ld. Principal District & Sessions Judge (HQs), Central, IHthis of John Sessions, Access

The Ld. Principal District & Sessions Judge, South-West, Dward Liver District & Sessions Judge, South-West, Dward District & Sessions District & Sessio The Ld. Principal District & Sessions Judge, East, KKD.

The Ld. Principal District & Sessions Judge, South, Saket

5. The I.d. Principal District & Sessions Judge, West, THC

6. The Ld. Principal District & Sessions Judge, New Delhi, PHC.

The I.d. Principal District & Sessions Judge, North, Rohim. 8. The Ld. Principal District & Sessions Judge, North-East, KKD.

9. The Ld. Principal District & Sessions Judge, North-West, Rohini.

10. The Ld. Principal District & Sessions Judge, South-East, Saket.

11. The I.d. Principal District & Sessions Judge, Shahdara, KKD. 12. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI).

Sub.: Core Competence Conference for Knowledge, Skill & Perspective Develop

for CJMs, ACJMs & JMFCs on 05th July, 2025.

Respected Sir-Madam,

As per the approved Training Calendar for the year 2025, the Delhi Judicial Academy shall be conducting a 'Core Competence Conference for Knowledge, Skill & Perspective Development' for 'CJMs, ACJMs & JMFCs' on 05th July, 2025 (Saturday) at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110 DHC GAZ G-3 2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 05th July, 2025 (Saturday), so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully.

Encl : As above

(Rajesh Kumar Singh)

30 66 DFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL, JUDGE (PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHL

No.JOTP/RACC/Gaz./2025/5278-5288-D

Copy forwarded alongwith its enclosure for information and necessary action to:-

Sh. Nishant Garg, ACJM-cum-ACJ, Rouse Avenue Court Complex, New Delhi.

Ms. Jyoti Maheshwari, ACJM, Rouse Avenue Court Complex, New Delhi.

Sh. Vaibhav Chaurasia, ACJM, Rouse Avenue Court Complex, New Delhi.

Sh. Paras Dalal, ACJM, Rouse Avenue Court Complex, New Delhi.

The Branch in charge, Admn. Filing, Pool Car. Care Taking, Facilitation Centre. Rouse

Avenue Court Complex, New Delhi. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC,

New Delhi. The Web-site Committee, Tis Hazari Courts, Delhi.

(Dig Vinas

Officer in-charge (Judl.) for Principal District & Sessions Judge cum-Spl. Judge (PC Act)(CBI) Rouse Avenue Court Complex

New Delhi

Nomination List for

Core Competence Conference for Knowledge, Skill & Perspective Development for CJMs, ACJMs & JMFCs

(Half of Total Strength)

on

05th July, 2025

[C)		<u> </u>			Place of
SI	Name of Officer	Present Posting	No	District	Posting
1	Mr. Himanshu Raman Singh	CJM		South	Saket
2		CJM		North-East	KKD
3	Ms. Ruby Neeraj Kumar	CJM		North	Rohini
4		CJM '		New Delhi	PHC
5	Mr. Abhishek Kumar	CJM		Central	THC
6	Ms. Nupur Gupta	CJM		South-East	Saket
7	Mr. Nishant Garg	ACJM-cum-ARC	2		Rouse Avenue
8	Ms. Swati Gupta-I	ACJM		South-West	Dwarka
9	Mr. Deepak Vats	ACJM		North-West	Rohini
10	Ms. Tania Singh	ACJM	2	Central	THC
1	Mr. Mayank Goel	ACJM		East	KKD
_ 13	Ms. Jyoti Maheshwari	ACJM	5_	N 1860	Rouse Avenue
1.	Mr. Siddhant Sihag	АСЈМ	2	New Delhi	PHC
14 سر	Mr. Vaibhay Chaurasia	ACJM	4		Rouse Avenue
<u> </u>	Mr. Paras Dalal	ACJM	1	1.00	Rouse Avenue
10	Ms. Tista Shah	ACJM		Shahdara	KKD
1	Mr. Visvesh	JM First Class	7	South-West	Dwarka
18	Ms. Isha Singh	JM First Class	3	New Delhi	PHC
19	Mr. Himanshu Sehloth	JM First Class	3	North	Rohini
20	Ms. Nidhi Singh	JM First Class	3	South	Saket
2	Mr. Nidhish Kumar Meena	JM First Class	10	South-West	Dwarka
2.	2 Ms. Chhavi Bansal	JM First Class	11	South-East	Saket
2	Mr. Aridaman Singh Cheema	JM First Class	5	South-East	Saket
24	4 Mr. Gaurav Goyal	JM First Class	6	Central	THC
2:	Ms. Ebbani Aggarwal	JM First Class	3	North-West	Rohini
20	Mr. Animesh Kumar	JM First Class	2	New Delhi	РНС
2	7 Mr. Kartik Taparia	JM First Class	3	South-East	Saket
2	Ms. Neha Garg	JM First Class	2	East	KKD
29	Ms. Sanya Dalal	JM First Class	ì	North-West	Rohini
30	Mr. Sukhjeet Singh	JM First Class	6	South	Saket
3	l Mr. Akhil Malik	JM First Class	2	Shahdara	KKD_
3.	Ms. Aneeza Bishnoi	JM First Class	7	West	THC
3.	Mr. Ankit Karan Singh	JM First Class	8_	West	THC
34	4 Ms. Preeti	JM First Class	3	Central	THC
3:	Mr. Rahul Jain	JM First Class	1	South-East	Saket
3	Ms. Deeksha Rao	JM First Class	4	East	KKD

Sl. No.	' Name of Officer	Present Posting	No	District	Place of Posting
3"	Ms. Jyoti Nain	JM First Class	7	North	Rohini
38	Mr. Rishabh Kapoor	JM First Class	5	South-West	Dwarka
39	Mr. Dev Saroha	JM First Class	1	West	THC
40	Ms. Karuna	JM First Class	7	Shahdara	KKD
41	Ms. Deepakshi Rana	JM First Class	3	Shahdara	KKD
42	Ms. Komal Garg	JM First Class	3	West	THC
43	Ms. Reetika Jain	JM First Class	5	North-West	Rohini
44	Mr. Sankalp Kapoor	JM First Class	4	South	Saket
45	Ms. Seema Nirmal	JM First Class	9	South-East	Saket
46	Mr. Gaurav Katariya	JM First Class	7	North-West	Rohini
47	Mr. Bhavaya Karhail	JM First Class	8	South-East	Saket
48	Dr. Neha Kheria	JM First Class	2	North	Rohini
49	Ms. Vijayshree Rathore	JM First Class (Relieving)		South	Saket
50	Ms. Yashdeep Chahal	JM First Class	1	New Delhi	PHC
51	Ms. Garima Jindal	JM First Class	6	North	Rohini
52	Mr. Anmol Nohria	JM First Class	2	North-East	KKD
53	Mr. Harjot Singh Aujla	JM First Class	11	South-West	Dwarka
54	Ms. Payal Singal	JM First Class	9	Central	THC
55	Mr. Aman Kumar Sharma	JM First Class	5	South	Saket
56	Mr. Rohit Kumar	JM First Class	4	North	Rohini
57	Mr. Sachin	JM First Class	3	East	KKD
58	Ms. Sayesha Chadha	JM First Class	8	Central	THC
59	Ms. Gowri Reghunath	JM First Class	10	Central	THC
60	Ms. Sanya Singh	JM First Class	6	East	KKĐ
61	Mr. Sanyam Jain	Relieving JMFC Civil Judge		West	THC
62	Mr. Akshay Prakash	Relieving JMFC/Civil Judge		Central	THC
63	Ms. Hala Quamar	Relieving JMFC/Civil Judge		New Delhi	PHC
64	Mr. Suneet Anand	Relieving JMFC/Civil Judge		South-West	Dwarka
65	Ms. Prerna Rai	Relieving JMFC/Civil Judge		East	KKD
66	Mr. Rangat Ghirra	Relieving JMFC/Civil Judge		Central	THC
67	Mr. Gaurav Singal	Relieving JMFC/Civil Judge		North-West	Rohini
68	Ms. Tuhina Mardi	Relieving JMFC/Civil Judge		South	Saket
69	Mr. Anshul Negi	Relieving JMFC/Civil Judge		Shahdara	KKD
70	Ms. Sapna Kumari Meena	Relieving JMFC/Civil Judge		South-East	Saket
71	Ms. Priyanka Devi	Relieving JMFC/Civil Judge		New Delhi	PHC
72	Ms. Mohini Meena	Relieving JMFC/Civil Judge	1000	North	Rohini
73	Mr. Bhagwat Prasad Meena	Relieving JMFC/Civil Judge		Central	THC
74	Ms. Minakshi Meena	Relieving JMFC/Civil Judge		North-East	KKD